Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Contempt Application No.27 of 2005 In Original Application No.716 of 2003

Allahabad this the **06th** day of **October**, 2005

Hon'ble Mr.A.K. Bhatnagar, Member (J)
Hon'ble Mr.S.C. Chaube, Member (A)

Rajmatti Devi Wife of Late Ramapati Mishra, Resident of Village and Post Judahardhan, Tehsil Sakaldiha, District Varanasi.

Applicant

By Advocate Shri Satish Dwivedi

Versus

Sri Jiyut Ram, Sr. Superintendent of Post Offices, East Division, Varanasi.

Opp. Party

By Advocate Shri Satish Chaturvedi

O R D E R(Oral)

By Hon'ble Mr. A.K. Bhatnagar, Member (J)

This contempt petition has been filed for punishing the respondent, alleging that he has disobeyed the order dated 14.09.2004 passed by this Tribunal in O.A.No.716 of 2003. Shri Pankaj Srivastava filed Vakalatnama of Shri Satish Chaturvedi alongwith short counter affidavit, which are taken on record. Learned counsel appearing for the respondents submitted that the order passed by this Tribunal has already been stayed by the Hon'ble High Court vide Order dated 24.09.2005 in Writ Petition No.63017 of 2005. This fact has been stated in paragraph no.12 of the short counter affidavit, filed by the respondents today.

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Copy of the Order of Hon'ble High Court has also been filed as annexure SCA-1. We have gone through the Order passed by the Hon'ble High Court. Therefore, we are of the view that no useful purpose shall be served in keeping this contempt petition alive. Accordingly, contempt application is hereby dismissed. Notice issued to the respondent is hereby discharged. However, a liberty is given to the applicant to get this contempt application revived by moving an application, subject to the Order of Hon'ble High Court.

Member (A)

Member (J)

/M.M./